well water instead of Jamuna water is being supplied;

- (b) whether it is also a fact that the tubewell water which is being supplied is saltish in taste and contains particles of sand since the water is pumped out directly from the tube-wells; and
- (c) if so, the steps being taken to improve the situation?

THE MINISTER OF WORKS AND HOUSING (SHRI UMASHANKAR DIKSHIT): (a) A tubewell was sunk with a view to augmenting the supply of water from the Jamuna.

- (b) No 3ir.
- (c) Does not arise.

## AIDED SCHOOLS IN DELHI

\*337. SHRIMATI SAVITA BEHEN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to stete:

- (a) the total number of Government aided schools in Delhi to whom a grant to the extent of 95% is given;
- (b) whether Government have recently received complaints against the management of such schools levelling various charges;
- (c) whether Government propose to take over these schools in the interest of education; and
- (d) if so, by when a final decision in the matter is likely to be taken?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN):
(a) to (d) A statement is laid on the Table of the Sabha.

## STATEMENT

The Delhi Administration is giving recurring maintenance grant to the extent of 95% of the approved expenditure to 177 schools (148 Higher Secondary and 29 Middle Schools) in the Union Territory of

Delhi. Complaints have been received by the Administration against the management of a few schools and the Delhi Administration have suspended the management of these schools on account of faulty working and partly on account of their financial instability in accordance with Article 90(A) of the Delhi Education Code. Under the provisions of the existing Delhi Education Code, whenever the management committee of an aided school is found not functioning smoothly and the school is also not financially viable, the Administration could suspend, in the public interest, the management of the school after giving a reasonable opportunity of showing cause to the managing committee and appoint an officer of the Education Department to be an Administrator to discharge all the duties and responsibilities of the Manager or the Managing Committee. There is no provision under the present Code to take over defaulting schools permanently.

Note: According to the Delhi Education Code, the approved expenditure for maintenance recurring grant shall comprise (i) salaries of the staff appointed with the approval of the Department to the extent of the number of posts which have been sanctioned and approved by the Department for grant-in-aid purposes in accordance with the post-fixation rules and (ii) C. P. Fund contribution on this same staff.

APPOINTMENT OF PROFESSOR OF CURRICULUM IN I. I. T.

\*338. SHRI RATTAN LAL JAIN;
SHRI D. K. PATEL:
SHRI N. K. SHEJWALKAR;
SHRI LAL K. ADVANI;
SHRI JAGDISH PRASAD
MATHUR;
DR. BHAI MAHAVIR;

SHRI PITAMBER DAS: SHRI PREM MANOHAR: SHRI O. P. TYAGI:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Selection committee of the Civil Engineering